

(5)

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10 30 AM ON 19th Sept 2019

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)

APPLICATION NUMBER :
 PETITION NUMBER : TCP/11/KOB/19
 UNDER SECTION : 241-242
 NAME OF THE PETITIONER(S) : A.K. MANSOOR
 NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. SRIDHARAN	Advocate	9950012655	sridhara@gmail.com	<i>[Signature]</i>

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
KALSHIK N. SHARMA KAMPALANGAN LA	R2, R3 & R5	9600024740		<i>[Signature]</i>
S.P. INILAKUTAN KALISAIVAN	R1 & R4	9444174470	spinilakut@2019	<i>[Signature]</i> K. Srinivasan

Office Notes

19th Sept 2019(5)

Order

Learned counsel for the petitioner as well as respondents are present. Today the case is posted for hearing. Learned counsel for the petitioner submitted that his senior will argue the matter on 22.10.2019 and requested for a posting to that date. Meanwhile learned counsel on either side conceded that the ROC may be directed to mark the company. Heard both sides. ROC is directed to mark the company and submit a report before next date fixed. Issue a copy of this order to the ROC, Kerala. List on 22.10.2019.

Copy to ROC.
 List on 22.10.19.
[Signature]
 19/9.

Sd/-

Ashok Kumar Borah
 Member (Judicial)